

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

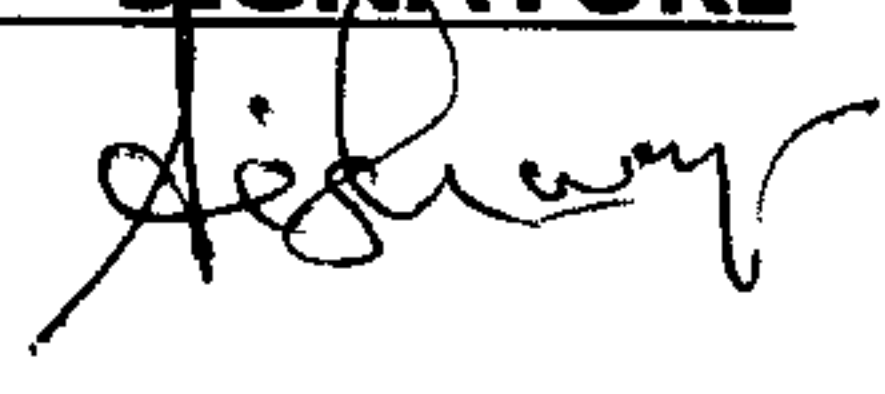

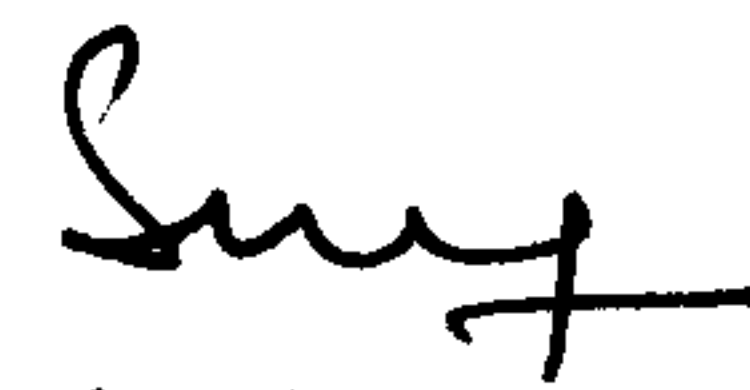

TP No. 198/397-398/NCLT/AHM/2016
(CP No. 03/2015)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2019**

Name of the Company: J.P. Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHWARVA REDDY	Advocate	Respondents no. 1 to 7	
2.	Sagar Shah For Nikant Patel,	Advocate	Respondent No. 28	
3.	Sunil Mehta	Advocate	R.m. 39	
4.	Masoom Shah	Advocate	Applicant	

ORDER

The parties are represented through their respective learned counsels.

On the request of the Learned Lawyer of the Respondent, the matter is adjourned in presence of the other side.

List the matter on 04.07.2019


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 26th day of April, 2019


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL